

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.946/(MAH)/2017  
CA No.


CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Honest Security Services  
V/s.  
Derby Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
30	Adv. Prem For Adv. Ram Kumar Pandey	Adv. for Petitioner	

**ORDER**

**T.C.P. NO. 946/I&BP/NCLT/MB/MAH/2017**

1. The Learned Representatives of the Petitioner is present. He is seeking time to comply with the provisions of the I&BP Act and to file Form No. 5.
2. He is directed to place on record the Affidavit of Service of the Notice and Form No. 5 on the Debtors.
3. The matter is now listed for hearing on **25<sup>th</sup> of July, 2017.**

**Dated: 03.05.2017**

sd/-  
**M.K. Shrawat**  
**Member (Judicial)**